Norms for Staff of OSC

576. DR. R. LAKSHMANAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government has set up One Stop Centre (OSC) in all the districts of Tamil Nadu;
 - (b) if so, the details thereof, district-wise; and
- (c) the details of norms/criteria prescribed by Government for centre administrator, case worker, psycho-social counsellor, legal counsellor, police facilitation officer, para-medical personnel, IT Staff, multi-purpose workers, security guards, etc. who are staffing the OSC?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) and (b) Government of India has given approval for setting up of one One Stop Centre (OSC) in each district of Tamil Nadu. However, so far OSCs are functional in six districts of Tamil Nadu *i.e.* Chennai, Coimbatore, Kancheepuram, Salem, Tiruchirapally and Madurai.

- (c) Details of norms/criteria prescribed by Government are given below:-
 - 1. Centre Administrator-The management of One Stop Centre could be outsourced to any woman having a Law degree/Masters in Social Work with at least 5 years' experience of working on violence against women issues in an administrative set-up with a Government or Non-Government project/programme and preferably with at least 1 years' experience of counselling either within or outside the same set-up. She should be a resident of the local community so that local human resource and expertise is utilised for effective functioning of the centre.
 - 2. Case Worker-This service could be outsourced to any woman having a Law degree/Masters in Social Work with at least 3 years' experience of working on violence against women issues in a Government or Non-Government project/programme. She should be a resident of the local community so that local human resource and expertise is utilised for effective functioning of the centre.
 - 3. Psycho-social Counsellor—The counselling service could be outsourced to any woman having a post-graduate degree in Social Work/Clinical Psychology with at least 3 years of experience of working as Counsellor/Psychotherapist in a reputed Mental Health Institute/Clinic at the District/State level.

4. Legal Counsellor-The legal counselling service could be outsourced to any person having a background in Law/Social Sciences with para legal training or knowledge of laws with at least 3 years' experience of working within a Government or Non-Government project/programme on VAW at the district.

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- 5. Police Facilitation Officer—The police assistance service could be outsourced to a Police Officer deployed from amongst serving cadre/retired preferably a woman police officer at the Sub-Inspector level, with experience of working for at least 5 years. He/she will be qualified as per the requirements of the Ministry of Home Affairs for police personnel at the SI rank.
- 6. Para-Medical Personnel—The medical assistance service could be outsourced to any woman having professional degree in paramedics with a background in health right and preferably with at least 3 years' experience of working within a Government or Non-Government health project/programme on VAW at the district.
- 7. IT Staff—The IT services could be outsourced to any person who is a graduate with a diploma in computers/IT etc. with a minimum of 3 years of experience in data management, process documentation and web based reporting formats, video conferencing in either at the level of State/district/Non-Governmental/IT based organization.
- 8. Multi-purpose Helper–The multi-purpose activity could be outsourced to any person who is literate with at least 3 years of experience of working as a helper, peon etc.
- 9. Security Guards—The safety and security of the One Stop Centre could be outsourced to any person having at least 2 years of experience of working as security personnel in a Government or reputed organization in the district/State level. He/She should preferably be retired military personnel and should be hired after police verification and registration.

Monitoring and evaluation of Mahila Shakti Kendra

577. DR. VINAY P. SAHASRABUDDHE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the impact of the Pradhan Mantri Mahila Shakti Kendra since its inception;
- (b) whether any monitoring and evaluation of these kendras has been undertaken;
- (c) if so, whether any course corrections as a result; and